- 2. Birla Industries, Birlagram.
- 3. Textile Machinery Manufacturers Association, Baroda.

### PRODUCTION OF GAS AND MANURE OUT OFBAGASSE

642. DWAN CHAMAN LALL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether some time ago a team of Rumanian experts came to India and suggested a method of producing gas and manure out of bagasse;

(b) if so. what the Ministry has done to process this method; and

(c) why no attempts have been made to popularise this cheap and inexpensive process which would help in providing fuel and manure for the villagers?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) No.

(b) and (c) Do not arise. POLICE FIRING ON

### **DPs' CROWD INCOIMBATORE**

643. SHRI DEVI SINGH: Will the Minister of REHABILITATION be pleased to state:

(a) whether it is a fact that one person was killed and another injured when police opened fire recently on a crowd of displaced persons from East Pakistan in Coimbatore; and

(b) if so, what are the details of the incident?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) and (b) A statement is appended below:—

#### STATEMENT

ft was reported by the Collector, Coimbatore, that on the 13th December, 1964 there was some altercation between a policeman in Sanganur Camp and a group of migrants. The migrants chased the

policeman but were prevented from attacking him by the Sentry on duty. Thereupon the migrants are alleged to have pelted stones at the Sentry wounding him on the head and fracturing one of his fingers. The Sentry is reported to have fired in self-defence killing one man and wounding another. The wounded man and the Sentry were both admitted to the hospital. The firing was not ordered by any Government Officer. The Government of Madras ordered a magisterial enquiry in this case, as the maintenance of law and order is their responsibility. The report of the Enquiry Officer is at present under their consideration. Their decision on the report is awaited.

# WORKING HOUSES OF GOVERNMENT OFFICES.

644. SHRI DEVI SINGH: Will the Minisster of HOME AFFAIRS be pleased to state whether it is a fact that there is a proposal under Government's consideration to bring down the working hours in Central Government offices to the pre-Emergency level?'

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): No such proposal is. under consideration.

## WORLD ASSEMBLV OF YOUTH INTERNA-TIONAL HOUSE

645. SHRI S. C. DEB: Will the Minister of EDUCATION be pleased to state:

(a) whether the foundation-stone of the World Assembly of Youth International House has been laid recently by Shri Morarji Desai, the former Finance Minister of India; and

(b) if so, what would be the function, of that youth centre when completed?

THE MINISTER OF EDUCATION; (SHRI M. C. CHAGLA): (a) We have no information except what has come to our notice through the newspapers.

(b) The functions of the centre, as. stated by them at the time of their request for grant, are that the centre will be a multipurpose centre for youth activities as well as a co-ordinating centre for various i national democratic youth organisations in